

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 11-07-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA(IBC)/755/2024**  
**PETITION NUMBER : CP/IBC/220/2023**  
**NAME OF THE APPLICANT : Mahdu Desikan (IRP)  
(Jaganathan Rangasamy)**  
**NAME OF THE RESPONDENT(S) : --**  
**UNDER SECTION : Sec 99 of IBC, 2016**  
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**ORDER**

Ld. IRP Mr. Madhu Desikan is present in person. Ld. PCS Mr. A.S. Sathish Kumar for the Applicant.

IRP report be taken on record. Copy be served on the parties.

List the petition for hearing on **20.08.2024**.

Sd/-  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

Sd/-  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

phk